

Office of the Additional Chief Judicial Magistrate  
Haldia :: Purba Medinipur

Order No 69 Dated- 21-12-2020

The following Judicial Magistrate in Haldia Sub-divisional Court will sit in the court of Additional Chief Judicial Magistrate on Saturday, Sunday and Holidays during the month of **January 2021** sharp at 10 A.M. to hear remand applications according to the following roster. It has been decided in consultation that in case of unforeseen Holidays, J.M. shall remain in Remand Duty.

No put up petition or other applications would be entertained during holiday remand file for the month of **January 2021**.

**January 2021.**

Sl. No.	Name and Designation of the Judicial Officers	Date of remand file
1.	Girijananda Jana, Addl. Chief Judicial Magistrate, Haldia.	17.01.2021 & 26.01.2021
2.	Smt. Nilanjana De, Addl. Chief Judicial Magistrate - II, Haldia.	03.01.2021, 09.01.2021 & 10.01.2021.
3	Smt. Nita Sarkar, Judicial Magistrate, Haldia.	01.01.2021, 23.01.2021, 24.01.2021 & 31.01.2021

( Smt. Nilanjana De )  
Addl. Chief Judicial Magistrate I/C  
Haldia.

Office of the Additional Chief Judicial Magistrate, Haldia, Purba Medinipur.

No 289 (9) Dated - 21-12-2020

Copy forwarded for information to :

1. The Ld. District Judge, Purba Medinipur.
2. The Ld. Addl. District & Sessions Judge, Fast Track Court, Haldia.
3. The Ld. Chief Judicial Magistrate, Purba Medinipur.
4. The Ld. Addl. Chief Judicial Magistrate-II, Haldia.
5. The Ld. Judicial Magistrate, Haldia.
6. The S.D.F.O., Haldia.
7. The Ld. A.P.P. Haldia Court.
8. The Secretary, Advocates' Bar Association Haldia.
9. The G.R.O. Court, Haldia.

*Nilanjana De*  
(Smt. Nilanjana De)  
Addl. Chief Judicial Magistrate I/C